

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

Co. Appeal No. 28/56,58,59/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2017**

Name of the Company:

Suman Kumar Sinha

V/s.

Baroda Crystal Glass Works Ltd. & Ors.

Section of the Companies Act:

Sections 56,58,59 of the Companies Act, 2013

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
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| 1. | PAVAN S. GODIAWALA | ADVOCATE | APPELLANT |  |
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| 2. | HARMISH K. SHAH | Advocate | Respondents |  |
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ORDER

Learned Advocate Mr. Pavan Godiawala present for Appellant. Learned Advocate Mr. Harmish Shah present for Respondents.

Proof of service of notice of date of hearing filed.

Learned Advocate Mr. Harmish Shah filed Vakalatnama for Respondents.

List the matter on 05.10.2017.



**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 22nd day of September, 2017.